25

कहिए, तयाकथित क्यों ? ये कांट्रेक्ट के नेताबने हुए हैं। कांट्रेक्टसं के नेताही इस तरह की बात कर सकते हैं।

Oral Answers

SHRI AMARPROSAD CHAKRABORTY:

Sir, it is very .strange that the Minister often in the outside advises employers that they must be ideal employers, but as far as the Government is concerned, it is seen Irom the reply of the hon. Minister that they would not like to be an ideal employer. Sir, as you know, an Act has been passed to abolish contract labour system. The Supreme Court had also repeatedly chastised .and had said that the Government .should not pursue the policy of having contract labour. But it is very unfortunate that the hon. Minister is not firm on his policy and he has not taken .steps to abolish the contract labour system and to provide security of service to the workers. The workers are getting less and less and whenever they go on strike or agitation in regard to their demands, they are branded reactionaries and allegations are made that it is due to them that crores of rupees are being wasted. It is a matter of shame that they have not abolished the contract labour system. I would like to put a straight question. Will the Government abolish the contract labour system as per the Act passed by the Government and as per the judgement of the Supreme Court given not once but •several times? Secondly, may I ask the hon. Minister whether more than Rs. '500 crores are going to be written off due to the mismanagement and due to the corruption in the department? They talk about wastage. But thig huge amount is going to be written off. Whose fault is it? Is it the fault o«? the workers? Is it the fault of the employees? Or, is it the fault of the Government and its officers?

SHRI BHANU PRATAP SINGH: Sir, as regards bis first question, whether the Government will give an assurance that tlie rest of the workers will be departmentalized, my reply is that not till the workers who are already departmentalised behave and also serve in the interest of the nation. The second question is about law. i have already said that if the FCI infringes any law of the land, it will have to face the consequences.

SHRI SURENDRA MOHANTY: I have two questions to ask. I would like to know, in the first instance, how many co-operatives of workers have so far been formed in the F.C.I. Secondly, the hon. Minister has laid all the blame on the doors of the FCI workers as though they work in a manner which is prejudicial to the interests of the country and the peasants. Is he aware of the fact that it is the exploitation which the workess have to undergo at the hands of the contractors and due to which they are constrained to take to strikes and adopt go-slow methods? If so, what steps the Government is taking, in the matter to see that the contract system is absolutely abolished from the scheme of things, this I would like to know.

SHRi BHANU PRATAP SINGH: The reply to the first question as to the number of labour co-operatives that have bee_n given the contract, is that the number of such co-operatives is 9.

SHRI SURENDRA MOHANTY: Nine only?

SHRI BHANU PRATAP SINGH: But as I have said earlier, as soon as the co-operatives are formed we will handover the work to them.

Opening of a Girls' Degree College in the Vicinity of D.I.Z. Area, New Delhi

*244. PROF. N. G. RANGA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that there is no degree college for women, under the Delhi University, in the vicinity of the D.I.Z, area, New Delhi where

26

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thousands of Government employees Bve and that girls have to commute to the far off University campus iaily;

(b) whether it is also a fact that there are a number of colleges for women in the South Delhi area;

(c) if so, what are the reasons for sot being such colleges in the D.I.Z, area;

(d) whether Government propose Io open such a college in this area by the next academic session, 1979-•0; and

(e) If not, what are the reasons therefor?

THE MTNISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR, PRATAP CHANDRA CHUN-DER): (a) No, Sir. According to the information furnished by the University of Delhi, there are three Degree Colleges for Women in the vicinity of D.I.Z, area, namely, Bharati Mahila College in Jhandewalan, Kal-indi College in East Patel Nagar and Janki Devi College for Women on Poorvi Marg.

(b) There are six Colleges for Women in South Delhi area.

(c) to (e) Do not arise.

PROF. N. G. RANGA: Sir, in view of what has happened recently to the unfortunate boy Sanjay and his sister, do they not realise the need ior opening more women's (colleges at closer distances so that similar things might not be repeated and it would be safer for girls in Delhi? Delhi is not a city like Calcutta. It is worse tha_n Calcutta. It is worse than Bombay in regard to goondaism and lawlessness.

SHRi AMARPROSAD CHAKRA-BORTY: Why Calcutta? There is nothing wrong, in Calcutta.

PROF. N. G. RANGA: According to him Calcutta may be safer than Delhi. Therefore, Sir, will you give further consideration to this matter and see that there are more women's colleges here in the city, at least such junior colleges in the area as have been suggested in my question?

to Questions

DR. PRATAP CHANDRA CHUN-DER: In addition to these three Colleges for Women there are co-educational institutions in the Giandevi Salwan College, Rajendra Nagar and College of Vocational Studies in Gole Market, which is also in the vicinity. Therefore, there is no need of opening more colleges. The better course would be to strengthen the police administration! to maintain law and order in the area.

Production of Foodgrains due to High yielding varieties

*345. SHRI DEVJENDRA NATH DWIVEDI: SHRIMATI AMBIKA SONI:f SHRI KRISHNA CHANDRA PANT:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased.

to stats;

(a) whether Government have fixed any target for bringing additional hectares of land under cultivation of high yielding varieties during the Sixth Five Year Pian periM; and

(b) if so, what would b_e the additional production of foodgrains as a result thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Yes, Sir. An additional area of 15.00 million hectares is proposed to bet brought under cultivation of high yielding varieties of rice, wheat, maize, jowar and bajra by the end of the Five Year Plan, 197a—83. The additional production of foodgrains _a? a result thereof has not been worked out in the Draft Five Year Plan, 1978—83.

fThe question was actually asked o_n the floor of the House by Shrimati Ambika Soni.